

ITEM NO.803

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

M.A. NO. 1234/2019 IN
Civil Appeal No(s). 9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS. Appellant(s)

VERSUS

ALL INDIA COUNCIL FOR TECH.EDU& ORS. & ORS. Respondent(s)

Date : 22-07-2019 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE B.R. GAVAI

For Applicant(s) Ms. Binisa Mohanty, Adv.
Mr. Rituraj Biswas, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the application on 26.07.2019.

[CHARANJEET KAUR]
A.R.-CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR